

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:295

ANSWERED ON:22.07.2015

Registration of Cases of Corruption

Khairi Shri Chandrakant Bhaurao;Laguri Smt. Sakuntala

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has made any centralised computerised arrangements for registration of cases of corruption in the Central educational institutions;
- (b) if so, the details thereof, along with the names of such institutions, State-wise;
- (c) if not, the reasons therefor; and
- (d) the efforts made or proposed to be made by the Government to throw open the Central Vigilance Commission and the Central Bureau of Investigation databases to research scholars and other students?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

- (a) No, Madam.
- (b) Does not arise.
- (c) Although no centralized computerized arrangement has been made for registration of complaints in the Ministry of Human Resource Development, a mechanism already exists in Central Vigilance Commission, for registration of complaints relating to corruption cases. Such complaints can also be lodged with the Central Bureau of Investigation and can also be lodged directly with the Chief Vigilance Officer of the Ministry. As such no separate arrangement has been made exclusively for the Central Educational Institutions. Such complaints are processed in the Ministry as per the established procedure and wherever required, the Central Vigilance Commission is also consulted in the matter.
- (d) In so far as the Ministry of Human Resource Development is concerned no such proposal under consideration of the Government.